

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.134/Chd/Hry/2021

Under Section 7 of IBC, 2016.

In the matter of:

Vikas Mittal	... Financial Creditor
Versus	
Swatik Homebuild Pvt. Ltd.	...Corporate Debtor

Present through video conferencing:

Mr. Rahul Bhardwaj, Advocate for the petitioner.

Heard Mr. Rahul Bhardwaj, Advocate appearing for the
petitioner.

2. At the request of learned counsel for the petitioner to show that
the instant CP is filed within the limitation period, list on 13.09.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
pc